

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9859/2025

INDRA RAJ MAHILA MAHAVIDYALAY ODWARA BASTI & ORS. Appellant(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

IA No. 319699/2025 - EXEMPTION FROM FILING O.T.

IA No. 28025/2025 - EXEMPTION FROM FILING O.T.

IA No. 13011/2025 - INTERVENTION APPLICATION

Date : 02-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Ms. Saroj Tripathi, AOR
Mr. Naveen Kumar Tripathi, Adv.
Mrs. Jyoti Tripathi, Adv.
Mr. Manoj Kumar Singh, Adv.

For Respondent(s) Mr. Shwetank Sailakwal, Adv.
Ms. Abhinanda Bhuyan, Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Sanjay Jain, Adv.

Mr. Kausar Raza Faridi, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
respondent Nos.1-3 and 5 seeking adjournment, list the matter after
four weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR